

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 10th day of August, 2001.

CORAM :- Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Maj. Gen. K.K. Srivastava, A.M.

Orginal Application No. 653 of 2001.

Achhaibar Nath Gond S/o Sri Sita Ram Gond
R/o Kha- 325, Reserve Bank Colony, Kidwai Nagar, Kanpur.

.....Applicant

Counsel for the applicant :- Sri S.C. Kushwaha

V E R S U S

1. Union of India through the Deputy Director, General (Personnel), Postal Services, M/o Communication, New Delhi.
2. Manager, Mail Moter Services, Head Post Office, Kanpur.
3. Director, Postal Services, Kanpur Circle, Kanpur.
4. Post Master General, Kanpur Circle, Kanpur.
5. Chief Post Master General, U.P. Circle, Lucknow.

.....Respondents

Counsel for the respondents :- Sri R.C. Joshi

O R D E R (Oral)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

By this O.A under section 19 of the Administrative Tribunals Act, 1985, applicant has prayed for a direction to respondents to appoint the applicant on the post of



Driver in Mail Moter Service, Kanpur on the basis of appointment letter dated 08.05.2000.

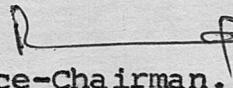
2. The facts of the case are that advertisement was published in employment news inviting applications for appointment of Drivers in Mail Moter Service, Kanpur. Applicant applied for the post. He was selected and appointment letter was issued on 08.05.2000. A copy of the said letter has been annexed as annexure -1 to the O.A. However, applicant was not allowed to join aggrieved by which, he has filed this O.A.

3. In counter affidavit, filed by the respondents, though material facts about selection of the applicant and issuance of letter of appointment have not been disputed but it has been stated that as before applicant could join, a ban was imposed by the Central Government against future appointment, and applicant could not be allowed to join. It is also submitted that the papers have been forwarded to higher authorities for approval of selection and for permission to allow the applicant to join on the post of Driver but the orders have not yet been received and matter is pending.

4. Considering the facts and circumstances, we dispose of this O.A with the direction to Manager, Mail Moter Services, Head Post Office, Kanpur (respondent No. 2) to permit the applicant to join the post of Driver on the basis of selection and appointment letter mentioned above within two weeks, from the date of clearance is received from the Postal Directorate.

5. There will be no order as to costs.


Member-A.


Vice-Chairman.

/Anand/